

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

CP(IB) No. 162/Chd/Pb/2023

IN THE MATTER OF:

Rama Krishna Spintex Pvt. Ltd.

...Petitioner

Under Section: 10 IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

13.05.2024

Pooja

-Sd/-
Court Officer